

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 5236
ANSWERED ON 24.03.2026

IMPLEMENTATION OF SVAMITVA SCHEME IN CHHATTISGARH

†5236. SHRI BRIJMOHAN AGRAWAL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the current status of implementation of the SVAMITVA Scheme in Chhattisgarh, including the number of villages surveyed through drone mapping;
- (b) the number of property cards issued to rural households in the State under the scheme, district-wise;
- (c) whether the Government has assessed the impact of property cards on enabling rural households in Chhattisgarh to access institutional credit and formal financial services, if so, the details thereof;
- (d) the steps taken to ensure effective coordination between Panchayati Raj Institutions and State revenue authorities for smooth implementation of the scheme; and
- (e) whether the Government proposes to extend drone-based property surveys to all remaining villages in Chhattisgarh within a specified timeline, if so, the details thereof?

ANSWERS

MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a), (b) and (e) As on 18th March 2026, drone survey has been completed in all 15,791 notified Abadi villages in the Chhattisgarh State. 2,07,600 property cards have been prepared for 2709 villages, and 1,33,487 property cards have been distributed. District-wise details are at **Annexure-I**.

(c) The main objective of the SVAMITVA Scheme is to provide Record of Rights to property owners in rural inhabited areas. Based on SVAMITVA property cards, loans can also be availed from banks. The Ministry has not undertaken any assessment regarding impact of property cards on enabling rural households in Chhattisgarh to access institutional credit and formal financial services.

(d) Under the SVAMITVA Scheme, coordination between Panchayati Raj Institutions and State Revenue authorities is ensured through the implementation framework of the scheme for activities such as participation in survey, verification and dispute resolution processes. Gram Panchayats, Revenue officials work in coordination for ground demarcation, map validation and preparation/issuance of property cards, supported by regular monitoring by the Ministry at central level.

Annexure-I

Annexure referred to in reply to part (a), (b) and (e) of the Lok Sabha Un-Starred Question No. 5236 answered on 24.03.2026 regarding **'Implementation of SVAMITVA Scheme in Chhattisgarh'**

District	Total Notified Villages	Drone Survey Completed Villages	Villages with Property Cards Prepared	Property Cards Prepared	Property Cards Distributed
Balod	671	671	10	1,008	1,008
Balodabazar-Bhatapara	666	666	287	31,973	29,999
Balrampur-Ramanujganj	188	188	150	752	752
Bastar	435	435	0	0	0
Bemetara	683	683	23	2,595	613
Bijapur	104	104	0	0	0
Bilaspur	643	643	48	3,985	0
Dakshin-Bastar-Dantewada	131	131	0	0	0
Dhamtari	501	501	246	37,688	25,950
Durg	385	385	82	18,202	7,248
Gariaband	593	593	7	165	0
Gaurela-Pendra-Marwahi	212	212	5	78	0
Janjgir-Champa	408	408	134	10,920	7,831
Jashpur	738	738	34	155	0
Kabirdham	836	836	193	10,655	4,126
Khairagarh-Chhuikhadan-Gandai	399	399	73	4,380	4,160
Kondagaon	323	323	5	89	0
Korea	169	169	35	226	19
Korba	535	535	300	14,713	9,114
Mahasamund	1073	1073	706	61,916	39,626
Manendragarh-Chirmiri-Bharatpur	176	176	0	0	0
Mohla-Manpur-An.Chowki	474	474	45	1,834	839
Mungeli	603	603	0	0	0
Narayanpur	117	117	38	252	0

Raigarh	921	921	0	0	0
Raipur	470	470	0	0	0
Rajnandgaon	655	655	21	1,425	401
Sakti	452	452	54	2,862	1,370
Sarangarh-Bilaspur	685	685	0	0	0
Sukma	155	155	0	0	0
Surguja	268	268	117	1,155	379
Surajpur	257	257	96	572	52
Uttar-Bastar-Kanker	865	865	0	0	0
Total	15791	15791	2,709	2,07,600	1,33,487